

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 336 OF 2018 &
IA NO.1624 OF 2018**

Dated: 4th December, 2018

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Noida Power Company LimitedAppellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Petitioner(s) : Mr. M. G. Ramachandran
Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey for R-1

Mr. Raghvendra Singh, Sr. Adv.
Mr. Sunil Kumar Rai
Mr. Md. Altaf Mansoor, for R-2

Mr. Rahul Srivastava for R-3

Mr. Neeraj Kumar Jain, Sr Adv
Mr. Vivek Narayan Sharma
Ms. Mohika Jain for R-4 & R-5

ORDER

Re-list the matter on **14.12.2018** as requested by the learned counsel appearing for the Appellant to enable him to go through the reply filed by the Respondent No. 2 on the Appeal as well as on Interim Application and make his submissions.

(Ravindra Kumar Verma)
Technical Member

bn/kt

(Justice N. K. Patil)
Judicial Member

